

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 253
(IB)-751(PB)/2019

IN THE MATTER OF:

Mr. Rajeev Kumar Gupta
v.
Mapsko Builders Pvt. Ltd.

.... Applicant/petitioner
.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 20.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):- Mr. Rakesh Kumar, Ms. Chetna Bisht,
Mr. Heitish Raj Singh, Advs.
For the respondent Mr. Dhruv Rohtagi, Adv.

ORDER

Learned counsel for the respondent states that reply shall be filed during the course of the day and a copy thereof has already been furnished to the counsel for the petitioner in the court.

List for arguments on 28.08.2019.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)